

The procurement of 204 interceptor boats under the Coastal Security Scheme is being done centrally through Public Sector Units viz. M/s Goa Shipyard Limited, Goa and M/s Garden Reach Shipbuilders and Engineers Limited, Kolkata.

The supply of interceptor boats has started from April, 2009. The two shipyards are delivering boats as per the agreed month-wise delivery schedules. By November, 2009, 56 boats have been delivered to the States/UTs and the process of delivery is going on.

Reang refugees in Tripura

2978. SHRI MATILAL SARKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Reang refugees in Tripura coming from Mizoram upto 31st October, 2009;

(b) whether the central Government has given financial assistance to the State of Tripura in respect of these refugees; and

(c) the steps Government has taken for their return to the State of Mizoram including those during the recent influx?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) and (b) According to survey conducted by Government of Tripura in August 2008, the total number of Bru (Reang) migrants staying in six relief camps of Tripura is 32172. Grants in aid is being extended to Government of Tripura for maintenance of these Bru migrants.

(c) The State Government of Mizoram at various levels are regularly advised to expedite repatriation of Bru migrants from Tripura to Mizoram. Grants in aid is being extended to Government of Mizoram to cover expenditure on repatriation of Bru migrants to Mizoram as also for covering the expenditure on rehabilitation assistance to Bru migrants on their repatriation to Mizoram. Rehabilitation assistance of Rs. 50,000/- and housing assistance of Rs. 30,000/- is admissible to each Bru migrant family on their repatriation to Mizoram. In November 2009, some Bru families have reportedly fled to Tripura after some Bru huts were burnt by unknown miscreants in Bru inhabited villages of Mizoram. State Government of Mizoram has separately been advised to instill confidence among Bru families living in Mizoram and to persuade those families who have fled to Tripura to return to Mizoram.

Infiltration of L-e-T commanders into the country

2979. PROF. ALKA BALRAM KSHATRIYA:

DR. N. JANARDHANA REDDY:

DR. JANARDHAN WAGHMARE:

SHRIMATI MOHSINA KIDWAI:

SHRI MAHENDRA MOHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government or various intelligence agencies have information that some hard core Lashkar-e-Taiba commanders have infiltrated into the country over the past few months;

(b) if so, the details thereof;

(c) whether the Union Government has directed to the State Governments and other intelligence agencies to track down such Lashkar-e-Taiba commanders and defuse their terror plans; and

(d) if so, the other strategies made by Government to track down such militants?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):
(a) and (b) Available inputs do not indicate that some hardcore Lashkar-e-Taiba commanders have infiltrated into the country over the past few months.

(c) and (d) Apart from the multi-dimensional approach pursued by the Government to combat terrorism, the Central intelligence/security agencies work in tandem with their counterparts in the States, to thwart the nefarious designs of terrorists. This cooperation has, *inter-alia*, resulted in the arrest of a number of terrorists thereby averting terrorist incidents.

Translation of National Song

2980. SHRI NAND KISHORE YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the languages of 8th Schedule of Constitution, in which National Song and National Anthem has been translated till date along with the date of translation, language-wise;

(b) whether Shia personal law board has demanded a copy of Urdu translation of National Song from his Ministry; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):
(a) to (c) The requisite information is being collected and will be laid on the Table of the House.

Urdu translation of National Song

2981. SHRI KAMAL AKHTAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has ever officially got translated the Urdu version of National Song “vande mataram”;

(b) if so, when it was translated into Urdu alongwith the full details of translation; and

(c) if not, the reasons therefor?